RAJASTHAN

31

पहाड़िया (राजस्थान): महोदय, मैं आपका **उ**पसभापति । राजस्थान के ग्रामीण क्षेत्र में जो 1980-81 में खुले थे, उनकी ओर दिलासा बाहती हो। वहां पर इन स्कूलों में आज तक कांडे इंतजाम, कमरो, छाया आदि नहीं ह्याहै।

श्रो उपसभापतिः यह स्कुल

श्रीमति श्रान्ति पहाड़ियाः राजस्थान **इन्त**े ह⁵ा

श्री उपसभापति : स्काल किसर्ग होले थे?

श्रोमित शान्ति पहाड़ियाः उस वक्त पहा-डिया जी ने खोले थे।

श्री उपसभापति: राज्य सरकार ने खोले थे। इसका यहां से कोई मतलक नहीं हैं।

श्रीमती शान्ति धहाड़ियाः उन स्कूलों न बैठने की जगह है, न उनमें छाया है।

श्री उपसभापतिः यह राज्य सरकार मामला है। यहां नहीं उठ सकता है।

श्रोमती क्षांति पहाड़ियाः मगर उनके पास इसमें फण्ड नहीं हैं।

श्री उपसभापति : बहु आप राज्य सरकार संकर्हा

Re. REFERENCE MENTIONING OF A SPECIAL MENTION

SHRI PARVATHANENI UPENDRA (Andhra Pradesh); Sir, I have a submission to make. I 'had given notice for mentioning a matter of public importance.

MR. MPUTY CHAIRMAN; That I know.

SHRI PARVATHANENI UPENDRA: Let me finish my statement, Sir.

a Special mention

MR. DEPUTY CHAIRMAN: No please. Take your seat.

Please do not record. I 'nave not permitted. This will not go on record.

SHRI PARVATHANENI UPENDRA:

MR. DEPUTY CHAIRMAN: No. I will not allow. I know. I have rejected. I cannot allow this go on (Interruptions)

SHRI PARVATHANENI UPENDRA:*

SHRI DIPEN GHOSH (West Bengal): Listen to his statement.

MR. DEPUTY CHAIRMAN: He wanted to make a special mention. 1 rejected it on the ground.... (Interruptions). You here me first. This method I will not allow. Once I have disallowed its mention, I will not allow i; to be raised in the House without my permission. He wanted to raise a matter which is between the Chancellor and the State Government an, i which is concerned with the functioning of the State Legislature's law. Therefore, I have disallowed (Interruptions)

SHRI PARVATHANENI UPENDRA:*

MR. DEPUTY CHAIRMAN: Not in the House. You come to my room and convince

SHRI PARVATHANENI UPENDRA:*

SHRI DIPEN GHOSH: You just listen to his submission. what is wrong in listening to his statement. It is up to you to see whether it should go on record or not. You can listen to him. (Interruptions)

MR. DEPUTY CHAIRMAN: Please take your seat firs'. Then I can hear anybody. All right, go on. (Interruptions).

*Not recorded.